

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2372
TO BE ANSWERED ON 26.12.2018**

Acquiring Mines Abroad

2372. SHRI JANARDAN SINGH SIGRIWAL :

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) proposes to acquire coal mines abroad on its own or through the International Coal Venture (Private) Limited in order to meet the growing domestic demand of coal and if so, the details thereof;
- (b) the present status of the coal blocks acquired by CIL in foreign countries;
- (c) whether the CIL has assessed the potential benefits for the country's energy security as a result thereon; and
- (d) if so, the details thereof;

A N S W E R

MINISTER OF COAL AND RAILWAYS

(SHRI PIYUSH GOYAL)

(a) Coal India Limited (CIL) pursues initiatives for acquisition of Coking Coal mines abroad with a view to import the Coking Coal from those mines into the country in order to meet the growing domestic demand. The countries where the CIL has pursued this initiative are Australia and Canada. Further, Board of Directors of CIL has decided to withdraw from the International Coal Ventures Limited (ICVL).

(b) As on date, there are no coal blocks which have been acquired by CIL in foreign countries.

(c) & (d) India is dependent on Coking Coal imports due to scarcity of techno-commercially viable domestic reserves of Coking Coal. CIL, therefore, pursues the initiatives to acquire Coking Coal assets abroad with a view to explore, develop and operate such assets and import the Coking Coal to India for supply to domestic steel sector. The objective of such initiatives is to enhance the energy security of the country through securing long term supply sources of such Coking Coal assets abroad.
